

1	2	3	4	5	6	7
Haryana State Electricity Board	3130	2212	3250	2818	2825	2585
Maharashtra State Electricity Board	23120	24208	25220	24976	26135	26521
Madhya Pradesh State Electricity Board	10822	10582	12430	12541	12625	12915
Punjab State Electricity Board	6040	6828	7500	5980	6691	6334
Rajasthan State Electricity Board	3200	3306	3570	3355	4422	3894
Tamil Nadu Electricity Board	9890	9784	9930	10083	11018	10124
Uttar Pradesh State Electricity Board	12674	12080	13780	12363	15716	14666
West Bengal State Electricity Board & WBPDC	6625	5758	6480	6293	6700	6708
Orissa State Electricity Board (Talcher)	1320	1403	1580	1207	(Since taken over by NTPC)	
Raichur TPS	3010	2741	2870	3095	3748	3638

Note: The above list does not include power stations of NTPC, DVC DLP and privately owned power station such as CESC etc.

*Agreed demand

Enrolment of Government Servants as Advocates

3163. SHRI JAI PRAKASH (HARDOI): Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Bar Council of India have issued instructions to all the State Bar Councils against enrolment of Government servants who are not law officers;

(b) if so, the details of the instructions issued in this regard;

(c) whether any proposal to terminate the membership of the Bar of Government servants who have enrolled themselves as member of the Delhi Bar Council before the issue of the aforesaid instructions;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) and (b) The Bar Council of India have issued instructions to all the State Bar Councils to strictly enforce its Rule 49 prohibiting enrolment of full time salaried employees who are not law officers.

(c) to (e) The Bar Council of India have informed that no case of enrolment of person in employment who is not a law officer has been reported to them.

[Translation]

Prices of Coal

3164. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of COAL be pleased to state:

(a) the number of workers in Coal India Ltd. before its nationalisation;

(b) the number of workers after a decade of nationalisation of the Coal India Limited as well as their present strength;

(c) the per metric tonne price of coal of various grade before nationalisation of coal mines and also as on date; and

(d) the number of times the prices have been increased after its take over?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) The manpower on the date of nationalisation of non-coking coal mines (i.e. on 1st May '73) was 5,21,167 and on the date of formation of Coal India Limited (i.e. on 1st November '75) was 6,05,979.

(b) The number of workers after the decade of nationalisation of Coal India Ltd. and at present are as follows:

1st decade i.e. 1983 6,46,318
At present i.e. as on 1.2.1997 6,29,564

(c) Prices of coal of various grades both coking and non-coking:

Pre-nationalisation rates (in Rs. per tonne) of non-coking coals as on 30.1.1973.

Grade	Steam	Slack
I	34.26	33.23
II	31.59	30.54
IIIA	30.04	29.06
IIIB	28.89	27.89

Pre-nationalisation rates (in Rs. per tonne) as prevailing on 19.10.1971 of coking coals.

SPL.SG	45.00
SGI	42.09
SGII	39.87
WGI	38.48
WGIIA	37.35
WGIIB	36.23
WGIIIA	35.73

WGIIB	35.23
WGIVA	34.23
WGIVB	33.23
WGVA	31.73
WGVB	30.23

The per metric tonne price of coal of various grade as on date is given in the attached Statement.

(d) The basic price revision in respect of non-coking coal has taken place 14 times after 30.1.73 whereas in respect of coking coal the same has taken place 15 times after 19.10.71. Additionally the prices of deregulated grades of non-coking coal i.e. A, B, C and of coking coal have been revised twice during 1996.

In addition to the above price increase, add-ons were allowed five times on both coking and non coking prices on the following dates:

18.7.1979

8.2.1983

4.7.1986

1.8.1991

29.12.1995

STATEMENT

Basic Price/M.T. of Coal w.e.f. 20.10.96

Category	Grade	Size	ECL		ECL		ECL BCCL		CCL	MCL	NCL	SECL	WCL	NEC
			Mugma	Rani Ganj	S.P. Mines	Salan Pur	Raj Mahal							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Long Flame														
Non Coking Coal		Steam	-	1088	1068				1068	-	-	1068	-	-
Produced in 108 mines of ECL and 76 mines of SECL (Circular No. CIL/CMO/C&C/Pricing/572 dt. 19. 10. 96)	A	Slack	-	1028	1028	-	-	-	1028	-	-	1028	-	-
		Rom	-	1017	1017	-	-	-	1017	-	-	1017		
		Steam	-	986	986	-	-	-	986	-	-	986	-	-
	B	Slack	-	931	931	-	-	-	931	-	-	931	-	-
		Rom	-	920	920	-	-	-	920	-	-	920	-	-
		Steam	-	834	834	-	-	-	834	-	-	834	-	-
	C	Slack	-	779	779	-	-	-	779	-	-	779	-	-
		Rom	-	768	768	-	-	-	768	-	-	768	-	-
Long Flame (Non Coking) of other than Mines Specified above	A	Steam	944	984	984	944	-	944	984	908	944	984	1011	-
		Slack	984	934	984	984	-	934	934	896	934	934	1001	
		Rom	924	924	924	924	-	924	924	888	924	924	996	-

Table-II (Coking Coal)

Subsidiary	Grade of Coal	Sale Price Per Tonne (Rs)		
		Steam Coal & Rubble	Slack Coal & Washery Middlings	Run of Mine Coal
BCCL	COKING COAL:			
	Steel Grade-I	1488	1478	1468
	Steel Grade-II	1246	1236	1226
	Washery Grade-I	1082	1072	1062
	Washery Grade-II	900	890	880
	Washery Grade-III	670	660	650
	Washery Grade-IV	625	615	605
CCL-SECL ECL	COKING COAL:			
	Washery Grade-I	1044	1034	1024
	Washery Grade-II	868	858	848
	Washery Grade-III	647	637	627
WCL	COKING COAL:			
	Washery Grade-I	1044	1034	1024
	Washery Grade-II	868	858	848
	Washery Grade-III	785	775	765
	Washery Grade-IV	648	638	628

[English]

Trade Relation with Indo-South Korea

3165. DR. KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have any proposal to expand Indo-South Korea bilateral trade;

(b) if so, the areas in which Indo-South Korea's trade has been established; and

(c) the details of plan drawn up and bilateral trade expected to be expanded between both the countries in coming years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) Yes, Sir.

(b) and (c) Bilateral trade between India and South Korea has been steadily expanding as is evident from the bilateral trade figures given below:-

Year	(Rs. In Lakhs)	
	Exports	Imports
1994-95	99547.48	192435.41
1995-96	147485.87	266006.13

The major items exported by India to South Korea

include cotton yarn, iron-ore, oil cakes; huskedrice, chemicals and pharmaceuticals, electrical machinery and equipments, machinery and mechanical appliances. The major items imported by India from South Korea include machinery and mechanical appliances, electronic items, engineering products including ships and boats, automotive components, plastic and articles thereof, fabrics and articles of iron and steel. Efforts to further expand the existing level of bilateral trade are continuing through various mechanisms like Joint Commission, Economic Cooperation Committee, Joint Trade Committee, Joint Business Committee Meetings besides steps like frequent exchange of delegations, participating in exhibitions and trade fairs.

It has mutually been agreed to set a target of US\$ 5 billion for two-way trade between the two countries by the year 2000.

Export of Cotton

3166. SHRI SANAT MEHTA:
SHRI SHANTILAL PARSOTAMDAS PATEL:

Will the Minister of TEXTILES be pleased to state:

(a) the price mechanism in respect to cotton;

(b) whether price of cotton in the country is lower than international market; and

(c) if so, the steps being taken to protect the interest of cotton growers?